

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

STARRED QUESTION NO:86
ANSWERED ON:05.03.2007
CPCB REPORT ON MINING
Meghwal Shri Kailash;Yadav Shri Devendra Prasad

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Central Pollution Control Board (CPCB) had given a report in regard to mining in mountains in different parts of the country, particularly in the Braj mountains in Rajasthan during 2005;
- (b) if so, the details thereof;
- (c) whether the Government has taken any follow up action thereon;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI A. RAJA)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 86 DUE FOR REPLY ON 05.03.2007 REGARDING CPCB REPORT ON MINING BY SHRI DEVENDRA PRASAD YADAV AND SHRI KAILASH MEGHWAL

(a) & (b) Consequent to a complaint received from the Braj Rakshak Dal, Mathura, the Central Pollution Control Board (CPCB) had caused a survey of activities in affected areas in Bharatpur district of the State of Rajasthan and Mathura district of the State of Uttar Pradesh in November, 2005. It was observed that the hills in the area were devoid of any vegetation cover, that mining overburden was found scattered at some places and that stone crushers were operating without adequate pollution control measures.

In the light of the above observations, some of the important suggestions contained in the report of the CPCB pertained to the restoration of the mining areas by means of filling with earth and plantation, removal of rock blasters and other technical aids from the abandoned mine areas, besides and other remedial measures.

(c) to (e) The State Governments of Uttar Pradesh and Rajasthan and the State Pollution Control Boards concerned have been addressed on the subject for ensuring suitable remedial action.